

Court Room No. 29.

Today's Board of matters/cases for consideration/hearing.

Date :-16th July, 2020.

11.00 a.m. to 2.00 p.m.

Sr. No.	Case No.	Name of parties	Adv. Name	Stage	Remark
1	POCSO SPL.490/17	The State (Tilak Nagar Police Stn.) V/s. Nijamuddin Barkat	Adv. Mani Khedkar	Hearing	
2	SPL. 90/2020	Dilip Tukaram More V/s. The State (Ghatkopar police Stn.)		Hearing	
3	SPL. CASE NO. 138/2020	Masud Mehamud Qureshi @ Monty V/S Agripada Police Stn.	Mani Khedkar	Hearing	
4	POCSO Spl. BA-866/20 in RA-444/20	Mohatsim @ Mohtashim Hasan Ansari V/s State (Chunabhatti Police Stn.)	R.M.H. Jabali	Hearing	
5	POCSO SPL. 592/18	The State (Colaba Police Stn.) V/s. Tayyabali Hussain Likhandwala		Reply.	
6	Spl. 128/2020	Akash Kalpana Nadar V/s. The State (Mahim Police Stn.)	Anil Y. Bansode	Reply	
7	Spl. 159/2020	Mohd. Shaukat Salim Shaikh V/s. The State (V.B. Nagar police Stn.)		Reply	
8	ABA 551/2020	Sonu Vikas Kare V/s. The State (Vikhroli Police Stn.)	S.P. Shetty	Reply	
9	POCSO Spl. 463/2017	Rahulkumar Raut V/s. The State (Cuff Parade Police Stn.) (Two applications received through email.)	Priyanka Shukla	----	

**Sd/-
Sheristedar, CR No. 29.**